

13

11/0/12

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH.

C.P. No. 78/95 IN

O.A. No. 473/94/ 7861 P. 64

Mr. J. Singh

V/S.

The Union of India & Ors.

Dt:- 5/12/95

... Applicant.

... Respondents.

CORAM: HON'BLE SHRI B.S. HEGDE, MEMBER (J).

HON'BLE SHRI P.P. SRIVASTAVA, MEMBER (A).

TRIBUNAL'S ORDER:

Dt:- 5/12/95.

Shri Walia, counsel for Applicant.

OA is not listed today. At the request of

G.S. Walia, counsel for Applicant, the matter is taken



He states that cheques have been received and he
wishes to withdraw the CP- 78/95. Permission granted. CP-
78/95 discharged. Copy of the order to be served by Dasti.

Copy to:-

- ✓ Mr. J. Singh,
C/O. Mr. G.S. Walia, Adv.
2. Shri M. Ravindran,
Genl Manager,
Western Railway,
Headquarters Office,
Churchgate,
BOMBAY-20.
- Shri D.S. Baveja,
Chief Personnel Officer,
Western Railway,
Headquarters Office,
Churchgate,
BOMBAY-20.
4. Shri M. Siraguddin,
Divisional Railway Manager,
C/O. D.R.M.'s Officer,
Western Railway,
Kota Division,
Kota Jn.,
RAJASTHAN.

Certified True Copy
Date 5/12/95
Section Officer
Central Adm. Tribunal,
Bombay Bench.

5/12/95
SECTION OFFICER.

for G.S. Walia
5/12/95
5/12